

महाराष्ट्र MAHARASHTRA

O 2018 O

TB 533797



THE REAL PROPERTY.





I ,Mr Manoj Ramesh Rele , currently residing at Nandadeep D7 Block No 8 Gaothan Chembur Mumbai 4000071, do solemnly affirm and state as follows:

- 1. The Corporate debtor DEEPWATER SERVICES INDIA LTD was, at liquidation commencement date, that is, the 27^{TH} day of March 2018 and still is, justly and truly indebted to my company TUBE STAR OIL AND GAS SERVICES PVT LTD in trade, or, as the case may be in the sum of Rs.1704790/ (Rupees Seventeen lacs four thousand seven hundred and ninety only).
- 2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
 - a) Certificate of Incorporation of the company
 - b) Invoices Copies 8 nos of Tubestar oil and Gas
 - c) Rate Contract of Deepwater Services dated 22.10.14
 - d) Timesheets and work done Certificate
 - e) Pan Card of Company
 - f) Statement of amount Due.
 - g) Email correspondence.
- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- 4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever.

Solemnly, affirmed at of 20
SOMBAY A
MBAY



Deponent's signature

Before me,

Notary / Oath Commissioner

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1_to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at Navi Mumbai on this 8th day of May2018



Deponent's signature



R. C. DIGPAL ADVOCATE & NOTARY MUMBAL

SL. No.: | S86 | DT.: 8 5 18

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

08/05/2018

To

The Liquidator

Mr MAHESH SUREKHA 173, UDYOG BHAVAN, SONAWALA ROAD GOREGAON EAST MUMBAI 4000063 (MAHARASHTRA)

From

TUBESTAR OIL AND GAS SERVICES PVT LTD 1ST Floor Landmark, Plot NO D2, Sector 12, Kharghar Navi Mumbai 410210.

Subject: Submission of proof of claim in respect of the liquidation of Deep Water Services India Ltd under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Tubestar Oil and Gas Services Pvt Ltd hereby submits this proof of claim in respect of the liquidation of DeepWater Services India Ltd. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR	Tubestar Oil and Gas Services Pvt Ltd CIN No U11101GJ2003PTC42657
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	I st FLOOR LANDMARK, PLOT NO D2, SECTOR 12 , KHARGHAR NAVI MUMBAI 410210.
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL 1704790 INTEREST TOTALCLAIM 1704790
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Invoices, Rate Contract, Time sheets Work Done Reports, Emails
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	No
6.	DETAILS OF HOW AND WHEN DEBT INCURRED .	Non Payment of Dues after completion of work and raising Invoice
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF	No
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	No
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	No



10. DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED

11. LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.

11. LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN CLEEN and Work Done (Cethylealt 4) Statement & Amount due (Cethylealt 4) Statement & A

Signature of operational creditor or person authorized to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)

Name in BLOCK LETTERS Mr. MANOJ RAMESH RELE

Position with or in relation to creditor GROUP FINANCIAL CONTROLLER

Address of person signing TUBESTAR OIL AND GAS SERVICES PVT LTD 1ST FLOOR LANDMARK PLOT NOD2 SECTOR 12 KHARGHAR NAVI MUMBAI 410210.

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.